

Rights of the Child. The instrument of accession was deposited with the UN Secretary General at New York on 11.12.1992.

(b) The Convention consists of a Preamble and 54 articles giving economic, social and cultural rights to children.

Appointments in Kendriya Vidyalayas of M.P.

1456. SHRI DIGVIJAY SINGH:

SHRI SARADA MOHANTY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that during the last session Government had ordered appointment of scores of candidates of different teaching and non-teaching posts in Kendriya Vidyalayas of Madhya Pradesh;

(b) if so, the details thereof;

(c) whether the Establishment Committee of Kendriya Vidyalaya Sangathan had declined to execute the orders;

(d) if so, the details thereof;

(e) whether the names of the candidates had thereafter been sent to the Assistant Commissioner, Bhopal Region for appropriate action; and

(f) if the answer to part (e) above is in affirmative whether the Assistant Commissioner, Kendriya Vidyalaya Sangathan, Bhopal Region has been granted extension in service to complete the appropriate action in this regard?

THE MINISTER FOR HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (e) A large number of applications and requests from individuals and various quarters for consideration for appointment to teaching and non-teaching posts in different Vidyalayas are received from time to time. Such requests are sent to the Head Office of the Sangathan for action as per procedures and rules. Depending on the category of

vacant posts available from time to time, the vacancies are also advertised by the regional offices or Headquarters of the Sangathan and candidates sponsored/registered with Employment Exchanges are also considered for specific categories. All applications are scrutinised with reference to the minimum eligibility conditions laid down such as educational qualifications, experience, age limit, etc. Duly constituted Selection Committees assess the suitability of candidates through interviews, whenever necessary. The regional offices and the Headquarters of the Sangathan are required to follow all the procedures and rules in respect of all appointments irrespective of any recommendations regarding individual applicants.

(f) The Assistant Commissioner at Regional Office, Bhopal who attained the age of superannuation on 30.11.92 has been granted extension because of administrative requirement and in view of unfilled vacancies of Assistant Commissioners.

Report of the National Steering Committee on Text Books

1457. SHRI SHANTI TYAGI:

SHRI SUSHILKUMAR SAM-
BHAJIRAO SHINDE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the National Steering Committee after examining the History and Mathematics text books revised by former Uttar Pradesh Government has found that the books have factual inaccuracies and distortions;

(b) whether it is also a fact that the Steering Committee has recommended that the text books be withdrawn;

(c) if so, what are the other recommendations of the Steering Committee;

(d) whether Government have considered the report; and

(e) if so, the decision taken thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) (a). Yes, Sir.

(b): Yes, Sir.

(c) The National Steering Committee in its meeting held on 30-31-1-93 has made the following recommendations generally applicable to all school textbooks:—

(i) Textbooks should be based on well-established historical data and interpretations.

(ii) The intrusion of all forms of communalism, casteism, regional and linguistic chauvinism into textbooks has to be avoided.

(iii) Modalities of enforcing the national curricular framework with a common core so that all States conform to it have to be devised.

(iv) No textbooks which are not authorised should be allowed to be used in schools. Whether government aided or unaided run by private bodies or religious or cultural organisations.

(v) Textbooks should be written in conformity with the national curricular framework and the guidelines prepared by the NCERT. State Boards be set up for the preparation and authorisation of textbooks to be used in all schools.

(d) and (e). The recommendations made by the National Steering Committee were discussed in the Conference of State Education Ministers

and educationists convened on 1st Feb. '93 by the Ministry of Human Resource Development. As decided in the Conference the recommendations have been sent to all the States/UTs for their comments. Further action would depend on the comments of the States/UTs.

Progress of the Repair works of Puri Temple

1458. **DR. SANJAYA SINH:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: (

(a) whether the repair and restoration work of the 12th Century Shri Jagannath Temple at Puri has since been completed by the Archaeological Survey of India;

(b) if so, the details thereof; and

(c) if not, by when the said work is likely to be completed?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c): The conservation and preservation work of Lord Jagannath Temple, Puri is a continuous process. A Task Force has been constituted for the conservation work of the Garbhagriha from the interior which is to be completed before the next RATH YATRA.

Vocational Courses a Failure

1459. **SHRI GURUDAS DAS GUPTA:**
SHRI N. E. BALARAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Vocational Courses introduced by UGC at the under-graduate level have proved to be a failure; and